

Growers, separately during the last three years, year-wise:

(b) whether there is any system under operation for monitoring and checking the proper utilisation of the funds; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The amount disbursed under Tea Plantation Finance Scheme of Tea Board which consists of loan component only during 1986-87, 1987-88 and 1988-89 to FERA companies, Non-FERA companies and Small Tea Growers is as follows:-

<i>Year</i>	<i>FERA Companies</i>	<i>Non-FERA Public/Private Public/Private Companies/ Partnership Propertory Firms</i>	<i>Small Tea Growers Growers (upto 10.12 ha. under Tea</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1986-87	Nil	64.35	Nil
1987-88	Nil	66.80	Nil
1988-89	Nil ,	63.78	Nil

(b) and (c). Yes, Sir. Physical verification of development work undertaken is done by actual inspection of sites by the officials attached to 10 field offices of the Tea Board located in tea growing zones and by Head Office. Second instalment of loan under the scheme is disburse only after completion of planting in the sanctioned area duly verified by the Board' officials as well as by recognised inspecting officials of the Industry on production of the Utilisation Certificate of previous instalments of the loan.

Sale of Raw Coffee and Coffee Powder

8234. SHRIMATI J. JAMUNA: Will the Minister of COMMERCE be pleased to state:

(a) whether the sale of raw coffee and coffee powder by the Coffee Board's depots in domestic market has come down;

(b) if so, the details thereof in terms of percentage;

(c) the reasons therefor;

(d) whether the export of coffee has also shown downward trend;

(e) if so, the reason for downward trend in the international market; and

(f) the steps Government propose to take to increase the sale of raw coffee and coffee powder in the domestic market and to increase coffee export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). As compared to 1988-89 there has been a 16.83% decline in the sale of raw coffee and coffee powder in 1989-90 from Coffee

Board's promotional units. The main reason for the decline in sale is mounting overheads of the promotional units which makes the prices unattractive. Efforts are being made to cut down the wasteful expenditure on staff, maintenance, and contingencies, etc so as to make the coffee prices attractive to the consumers. However, overall coffee consumption in the domestic market has increased from 57,516 tonnes in the fiscal year 1988-89 to 61,132 tonnes in 1989-90.

(d) and (e). So far as exports of coffee from India is concerned, there is no decline in the exports.

(f) A scheme for increasing domestic consumption of coffee has been included in the draft VIII Plan. Apart from this, Coffee Board is already running various coffee houses/vans as a coffee promotion measure.

Some of the important export promotion measures inclusive:-

- (i) Coffee is exempt from the purview of export duty;
- (ii) A cash compensatory support of 20% is provided on the exports of instant coffee in 100 gm. tins and 18% on its exports in bulk.
- (iii) The rate of REP Licence has been increased from 4% to 10% in the new Import-Export Policy.

Development of Baikal Fort as a Tourist Centre in Kerala

8235. SHRI M. RAMANNA RAI:
SHRI MULLAPPALLY RAMA-
CHANDRAN:

Will the Minister of TOURISM be pleased to state:

(a) whether Government have received any proposal from the Government of Kerala to declare Baikal Fort in Kasaragod district of Kerala for its development as a tourist centre; and

(b) if so, the time by which this scheme is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) Does not arise.

Distribution Guidelines of SAIL

8236. DR. ASMIBALA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the internal guidelines of Steel Authority of India Ltd. in respect of distribution of iron and steel billets to consumers;

(b) whether those guidelines are supplied to the consumers;

(c) whether the internal guidelines contradict the Joint Plant Committee (JPC) guidelines;

(d) whether the said internal guidelines have the approval of Government; and

(e) if not, the steps being taken to bring them in accord with JPC guidelines?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) The internal distribution guidelines and procedures drawn by SAIL are meant for the guidance of its officials for the implementation of the guidelines of the Joint Plant Committee (JPC). As per the present JPC guidelines, billets/re-rollables available for sale are to be supplied to